

1	2	3
6	Tribal Affairs	0
7	Rural Development (RUDSETI) and IL & FS	20
8	Women & Child Welfare	10
9	Agriculture	20
10	HRD Higher Education	50
	HRD Vocational Education	0
11	Dept of Heavy Industry	10
12	Urban Development	15
13	Department of Information Technology	10
14	Food Processing Industries	5
15	Construction Industry Development Council (under Planning Commission)	120
16	Health & Family Welfare	10
17	Micro Small Medium Enterprise	15
18	Social Justice & Empowerment	5
19	Overseas Indian Affairs	5
20	Finance-Insurance/Banking	10
22	Consumer Affairs	10
23	Chemicals & Fertilizers	5
24	Others (Power, Petroleum etc.)	15
	TOTAL	530

Workers participation in management of PSUs

1122. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is considering a proposal to introduce the workers participation in management of the Public Sector Undertakings; and

(b) if so, the details and steps being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) The Participation of Workers in Management Bill, 1990 is pending in Rajya Sabha for lack of consensus on workers participation at Board level. The Bill *inter alia* includes participation of workers in management of public sector undertakings. A meeting was held on 12.5.2010 with the representatives of Central Public Sector Undertakings to deliberate on various issues.

Improvement of labourers working in unorganised sector

1123. PROF. ANIL KUMAR SAHANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware of the plight of the labourers working in unorganized sector;

(b) if so, the details thereof and the action taken to improve their plight;

(c) whether Government has formulated any social security and other welfare measures for their upliftment;

(d) if so, the details thereof; and

(e) whether with the implementation of the Sixth Central Pay Commission, the plight of the labourers will still go down or there is any proposal to increase their daily rate of wages incommensurate with the increase of salary to employees?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) Government is aware of the conditions of unorganised workers and is implementing various social security schemes/programmes for workers in the unorganised sector, such as, Swarnjayanti Gram Swarajgar Yojana, Swarn Jayanti Shahari Rojgar Yojana, Prime Minister's Employment Generation Programme, Mahatma Gandhi National Rural Employment Guarantee Act, 2005, Handloom Weavers' comprehensive Welfare Schemes, Handicraft Artisans' comprehensive Welfare Schemes, Pension to Mastercraftspersons, National Scheme for Welfare of